

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 2980 of 2020**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the petitioner	: Mr. H.K. Shikarwar, Advocate
For the State	: A.P.P.
For the Complainant	: Mr. Shailendra Jit, Advocate

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02/09.09.2020      The present anticipatory bail application is taken up today through Video conferencing.

The learned counsel for the petitioner undertakes to remove the defects as pointed out by the office within one week.

Put up this case under appropriate heading after one week.

**(Rajesh Shankar, J.)**

Manish